



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.11.2023

NOTICE

Please take notice that the following matter listed in Court-IV on 10.11.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi

By order of Hon'ble Chairperson

-Sd/-

Registrar